SCHOOL OF FOREIGN LANGUAGES

Written Answers

*226. SHRI H. V. TRIPATHI: Will the Minister of Defence be pleased to state:

- (a) the number of persons who passed the Interpretership course from the School of Foreign Languages in each language since 1951-52; and
- (b) the number of examinees who (i) passed; and (ii) failed during 1956-57 and 1957-58 in each language course conducted by that School?

DEPUTY MINISTER DEFENCE (SHRI K. RAGHURAMAIAH): (a) and (b). Two statements placed on the Table of the Rajya Sabha.

STATEMENT

I. Number of persons who passed the Interpretership course

Languages				Number of persons
Chinese	<u> </u>		•	ŤI.
French .				9
German .		•		6
Japanese				I
Persian .				7
Russian .				Ŕ
Tibetan				2
		TOTAL		44

II. Number of passes and failures in each language course in 1956-57 and 1957-58 conducted by the School of Foreign Languages.

Languages		No. son	No. of persons failed	
		1956-5	7	
	Prel	iminary	course	
Arabic Chinese French German Japanese Persian Russian Tibetan	To		2 12 47 7 5 24 1	15 1 1 6 2
	10	t AL.		~

L inguages	No. of persons passed			No. of persons failed
	Aa	vance:	d course	
Arabic .			3	
Chinese .	•	•	2	• •
French .	•	•	5	• •
Persian	•	•	4 6	2 I
Russian .	•	•	0	1
			20	3
In	terpri	tershij	p course	
Chinese .			4	
1957	-58 (up to	31-1-58)	
i	Prelir	ninary	course	
Arabic .			2	
Burmese			3	2
Chinese .	•	•	3	3
French .	•	•	30	21
German .	•	•	38	10
Persian . Russian .	•	•	3 38	.3
Kussian .	•	•	30	35
			117	74
	Adı	anced	COUTSE	
German,			7	٠.
In	terpr	etershi	p course	
Chinese .			1	
French .			4	• .~
German.			I	I
Japanese		•	1	1
Persian .		•	2	• •
Tibetan .	•	•	2	•••
			11	2

to Questions

OFFICE ACCOMMODATION FOR THE HIMA-CHAL PRADESH TERRITORIAL COUNCIL AND RESIDENTIAL ACCOMMODATION FOR THE STAFF OF THE COUNCIL

*230. SHRIMATI LILA DEVI: Will the Minister of Home Affairs pleased to state:

- (a) whether it is a fact that Himachal Pradesh Territorial Council is experiencing difficulty in suitable office accommodation as well as residential accommodation for staff; and
- (b) if so, what action has taken by Government in this connection?